CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 391/GT/2019

Subject	:	Petition for determination of generation tariff for 2019-24 tariff period under Regulation 9(2) of the CERC (Terms and Conditions of Tariff) Regulations, 2019, in respect of 1000 MW Karcham Wangtoo Hydro Electric Project (KW HEP) (Received by remand)
Petitioner	:	JSWHEL
Respondent	:	PTC India Limited and 8 others
Date of Hearing	:	**27.10.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Shri Aman Anand, Advocate, JSWHEL Shri Aman Dixit, Advocate, JSWHEL Shri Natasha Debroy, Advocate, JSWHEL Ms. Srishti Gupta, Advocate, JSWHEL Shri Ravi Kishore, Advocate, PTC Ms. Deepti Dash, Advocate, PTC Shri Anand K. Ganesan, Advocate, PSPCL Mr. Amal Nair, Advocate, PSPCL Ms. Devyani Prasad, Advocate, PSPCL Ms. Radhika Gaur, Advocate, PSPCL

Record of Proceedings

The matter was called out for hearing in virtual mode.

2. During the hearing, the learned counsel for the Petitioner submitted that the Petitioner had furnished the additional information sought by the Commission vide the RoP for the hearing dated 29.9.2026. The learned counsel for the Respondent, PSPCL, sought time to file its reply to the said additional information.

3. The Commission, after hearing the parties, permitted the Respondents to file their replies to the additional information furnished by the Petitioner within a week, after serving a copy on the Petitioner, who may file its rejoinder, if any, within four days.

4. The Petition shall be listed for hearing on **17.11.2026**.

By order of the Commission

Sd/-
(T. D. Pant)
Joint Chief (Law)